

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 92 OF 2024 (SZ)
[Earlier, OA No. 774 of 2023 (PB)]**

IN THE MATTER OF:

Sudhagoni Vishnu

....

Applicant(s)

Versus

The Chief Secretary,
Govt of Telangana and Ors

....

Respondent(s)

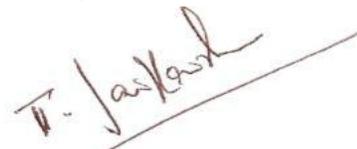
**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (TGPCB)
(RESPONDENT No. 2)**

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Place: Hyderabad.

Date: 05-08-2025.



COUNSEL FOR RESPONDENT No.2

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REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (RESPONDENT No.2) IN OA No. 92 OF 2024 (SZ) [EARLIER, OA No. 774 OF 2023 (PB), HON'BLE NGT, NEW DELHI].

It is to submit that, an Original Application was registered as Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi as OA No. 774 of 2023 (PB) based on a letter petition received from Mr.Sudhagoni Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District. The complainant in his letter petition addressed to the Hon'ble NGT stated that mining has started in Pandavulagutta (Mound) near his agricultural land, a heritage site, due to its mining may damage occur to the surrounding environment and requested to stop the mining and save the Mound and save their future. The Hon'ble NGT, New Delhi has transferred the case to Hon'ble NGT, Chennai and renumbered as O.A. No. 92 of 2024 (SZ).

The Hon'ble NGT, New Delhi vide Order dated 08.02.2024 has constituted a Joint Committee comprising of District Collector, Karimnagar; Divisional Forest Officer, Karimnagar and Telangana State Pollution Control Board vide order dated 08.02.2024. In Compliance to the Hon'ble NGT Order, the Joint Committee has submitted its report on 16.04.2024 which was taken on record in the hearing held on 01.08.2024 and the case is under adjudication.

The Hon'ble NGT, Chennai in the hearing held on 06.06.2025 has ordered as follows:

1. The report submitted by the Department of Mines & Geology does not mention any violations committed by the quarry owners or any actions taken against them; it merely provides certain recommendations.
2. The Telangana State Pollution Control Board (TGPCB), though part of the Joint Committee, has not filed an independent report as to the action taken by them for the violation of the CFO condition.
3. The Mines and Geology Department also has to specifically state whether the quarry operations have been done beyond the permitted area.

4. Therefore, we direct the TGPCB to cause an inspection once again and file a detailed report about the conditions prevalent, violations (if any) noted, the action taken by them, etc.
5. Post the matter on 11.08.2025.

In this regard the following is submitted:

It is to submit that, the mining Department has given mining lease to the following three (3) numbers of Colour Granite mining units at Pandavula Gutta, which is a Govt. Land located at Bommanapally (V), Chigurumamidi (M), Karimnagar District.

- i) M/s. Sushmitha Granites (2.50 Ha Colour granite Mine), Sy.No.422, Bommanapalli (V), Chigurumamidi (M), Karimnagar District.
- ii) M/s. Sree Sakthi Ganapathi Rocks (2.0 Ha Colour granite Mine), Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District.
- iii) M/s. Mathru Sri Granites (3.60 Ha Colour granite Mine) Sy.No.422, Bommanapalli (V), Chigurumamidi (M), Karimnagar District.

All the 3 Colour Granite mining units are having valid Environmental Clearance obtained from State Level Environment Impact Assessment Authority (SEIAA) and Quarry lease work order obtained from Mines & Geology Department.

It is to submit that officials of the Board, Zonal Laboratory, Warangal conducted Ambient Air Quality (AAQ) monitoring of the colour granite mines (3) & its surroundings and also collected Bore well/open well water samples from the colour granite mines and its surroundings. The details of the sampling locations and analysis results are submitted as follows:

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AAQ Monitoring:

1. Name of the industry: Common Colour Granite Mine Quarry mound of M/s. Sree Sakthi Ganapathi Rocks, M/s. Sushmita Granites & M/s. Mathru Sri Granites.

S.No	Sampling Location	Sample No	Date of Sampling	Time & duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NOx µg/m ³		
1	Ambient Air Quality Monitoring conducted near office & staff kitchen room located at a distance of about 100 mts and towards North side at periphery of the Common Colour Granite Mine Quarry mound of M/s. Sree Sakthi Ganapathi Rocks, M/s. Sushmita Granites & M/s. Mathru Sri Granites.	ZLWGL25-07406	15.07.2025	01.00 PM to 09.00 PM	116	291	06	11		
							07	12		
		ZLWGL25-07407	15.07.2025 & 16.07.2025	09.00 PM to 05.00 AM	58	146	06	08		
							07	10		
		ZLWGL25-07408	16.07.2025	05.00 AM to 01.00 PM	101	259	07	12		
							09	12		
		24 Hrs Average					92	--	07	11
		National Ambient Air Quality Standards (NAAQS)					100	--	80	80
		*Standards: National Ambient Air Quality Standards, CPCB Notification, New Delhi Dt. 18.11.2009 [(Schedule VII) (Rule 3(3B))] of E (P), Act, 1986. PM₁₀ , Particle size less than 10 micrometers, TSPM - Total Suspended Particulate Matter, SO₂ - Sulphur Dioxide, NOx - Oxides of Nitrogen.								
Field observation:	1. The three industries were in operation at the time of AAQ Monitoring. 2. Water spraying is carrying out during hydraulic granite quarrying operations.									



	3. Rotating type mobile water sprinklers at quarrying operations area and operating to control fugitive dust emissions. 4. Water spraying is carrying out on internal unpaved haul roads using flexible pipes to control fugitive dust emissions.
Remarks:	--

2. Name of the industry: M/s. Sushmitha Granites (2.50 Ha Colour granite Mine),
Sy.No.422, Bommanapalli (V), Chigurumamidi (M), Karimnagar District.

S.No	Sampling Location	Sample No	Date of Sampling	Time & duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³		
1	Ambient Air Quality Monitoring conducted at a distance of about 80 mts and towards North side at periphery of the quarry mound.	ZLWGL25-07399	15.07.2025	12.50 PM to 08.50 PM	130	327	09	18		
		ZLWGL25-07400	15.07.2025 & 16.07.2025	08.50 PM to 04.50 AM	62	181	07	11		
		ZLWGL25-07401	16.07.2025	04.50 AM to 12.50 PM	115	295	10	14		
								12	16	
		24 Hrs Average					102	--	10	14
		National Ambient Air Quality Standards (NAAQS)					100	--	80	80
*Standards: National Ambient Air Quality Standards, CPCB Notification, New Delhi Dt. 18.11.2009 [(Schedule VII) (Rule 3(3B))] of E(P), Act, 1986. PM₁₀ - Particle size less than 10 micrometers, TSPM - Total Suspended Particulate Matter, SO₂ - Sulphur Dioxide, NO_x - Oxides of Nitrogen.										
Field observation:	1. The industry was in operation at the time of AAQ Monitoring. 2. The industry is carrying out water spraying during hydraulic granite quarrying operations. 3. The industry has provided drip type mobile water sprinklers at quarrying operations area and operating to control fugitive dust emissions. 4. The industry is carrying out water spraying on internal unpaved haul roads using flexible pipes to control fugitive dust emission.									
Remarks:	--									

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3. Name of the industry: M/s. Sree Sakthi Ganapathi Rocks (2.0 Ha Colour granite Mine), Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District.

S.No	Sampling Location	Sample No	Date of Sampling	Time & duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NOx µg/m ³		
1	Ambient Air Quality Monitoring conducted at a distance of about 60 mts and towards West side at periphery of the quarry mound.	ZLWGL25-07396	15.07.2025	01.00 PM to 09.00 PM	135	345	07	12		
		ZLWGL25-07397	15.07.2025 & 16.07.2025	09.00 PM to 05.00 AM	79	223	05	08		
		ZLWGL25-07398	16.07.2025	05.00 AM to 01.00 PM	111	300	06	11		
								08	13	
		24 Hrs Average					108	--	07	11
		National Ambient Air Quality Standards (NAAQS)					100	--	80	80
<p>*Standards: National Ambient Air Quality Standards, CPCB Notification, New Delhi Dt. 18.11.2009 [(Schedule VII) (Rule 3(3B))] of E(P), Act, 1986. PM₁₀ - Particle size less than 10 micrometers, TSPM - Total Suspended Particulate Matter, SO₂, - Sulphur Dioxide, NOx - Oxides of Nitrogen.</p>										
Field observation:	<ol style="list-style-type: none"> 1. The industry was in operation at the time of AAQ Monitoring. 2. The industry is carrying out water spraying during hydraulic granite quarrying operations. 3. The industry has provided drip type mobile water sprinklers at quarrying operations area and operating to control fugitive dust emissions. 4. The industry is carrying out water spraying on internal unpaved haul roads using flexible pipes to control fugitive dust emission. 									
Remarks:	--									

4. Name of the industry: M/s. Mathru Sri Granites (3.60 Ha Colour granite Mine) Sy.No.422, Bommanapalli (V), Chigurumamidi (M), Karimnagar District.

S.No	Sampling Location	Sample No	Date of Sampling	Time & duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NOx µg/m ³
1	Ambient Air Quality Monitoring conducted at a	ZLWGL25-07403	15.07.2025	01.10 PM to 09.10 PM	126	332	14	16
							11	18
		ZLWGL25-	15.07.2025	09.10 PM	74	175	08	12

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distance of about 70 mts and towards East side at periphery of the quarry mound.	07404	& 16.07.2025	to 05.10 AM			07	11
	ZLWGL25-07405	16.07.2025	05.10 AM to 01.10 PM	116	309	09	14
						14	18
24 Hrs Average				105	--	11	15
National Ambient Air Quality Standards (NAAQS)				100	--	80	80
*Standards: National Ambient Air Quality Standards, CPCB Notification, New Delhi Dt. 18.11.2009 [(Schedule VII) (Rule 3(3B))] of E(P), Act, 1986. PM₁₀ - Particle size less than 10 micrometers, TSPM - Total Suspended Particulate Matter, SO₂ - Sulphur Dioxide, NO_x - Oxides of Nitrogen.							
Field observation:	<ol style="list-style-type: none"> 1. The industry was in operation at the time of AAQ Monitoring. 2. The industry is carrying out water spraying during hydraulic granite quarrying operations. 3. The industry has provided rotating type mobile water sprinklers at quarrying operations area and operating to control fugitive dust emissions. 4. The industry is carrying out water spraying on internal unpaved haul roads using flexible pipes to control fugitive dust emission. 						
Remarks:	--						

5. Sample description: Residence of Shaik Imam, S/o.Shaik Subhan, H.No.1-78, Thurka Khasha colony, Ullampally (V), Chigurumamidi (M), Karimnagar District.

Sampling Location	Sample No	Date of Sampling	Time & duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	PM _{2.5} µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³
Ambient Air Quality Monitoring conducted on roof top of the residence of Shaik Imam. S/o.Shaik Subhan, H.No.1-78, Thurka Khasha colony, Ullampally (V), Chigurumamidi (M), Karimnagar District.	ZLWGL25-07409	15.07.2025	01.30 PM to 09.30 PM	69	165	24	04	09
							05	10
	ZLWGL25-07410	15.07.2025 & 16.07.2025	09.30 PM to 05.30 AM	45	113		06	09
							06	09
	ZLWGL25-07411	16.07.2025	05.30 AM to 01.30 PM	63	148		04	10
					06	11		

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24 Hrs Average	59	--		05	09
National Ambient Air Quality Standards (NAAQS)	100	--	60	80	80
<p>*Standards: National Ambient Air Quality Standards, CPCB Notification, New Delhi Dt. 18.11.2009 [(Schedule VII) (Rule 3(3B)] of E(P). Act, 1986. PM₁₀ Particle size less than 10 micrometers, TSPM - Total Suspended Particulate Matter, PM_{2.5}- Particle size less than 2.5 micrometers, SO₂- Sulphur Dioxide NO_x-Oxides of Nitrogen.</p>					
Field observation:	<p>1. The three industries were in operation at the time of AAQ Monitoring. 2. The AAQ monitoring site is located at a distance of about 1.2 Km towards South side from quarry mound (Pandavula Gutta). 3. The complainant (Sri. Sudagoni Vishnu) was accompanied with monitoring team during AAQ monitoring at Ullampally (V).</p>				
Remarks:	--				

Borewells & Open wells:

Sample No.	Point of Sample				
07402	Water Sample collected from bore well located at North side periphery with the quarry mound (Pandavulagutta) premises (which is a common raw water source for three colour granite mine quarries, i.e. M/s. Sree Sakthi Ganapathi Rocks, M/s. Susmitha Granites & M/s. Mathru Sri Granites.				
S. No	Parameter	Units	Sample No.	IS 10500:2012	
			07402	Acceptable Limit	Permissible Limit in the absence of Alternate Source
			Values		
1	pH at 25 ⁰ C	-	6.62	6.5-8.5	No Relaxation
2	Electrical Conductivity	µS/cm	467	-	-
3	Total Suspended Solids	mg/L	06	-	-
4	Total Dissolved Solids	mg/L	276	500	2000
5	Chemical Oxygen Demand (COD)	mg/L	04	-	-
6	Chlorides as CT	mg/L	15	250	1000
7	Sulphates as SO ₄ ⁻²	mg/L	07	200	400
8	Total alkalinity as CaCO ₃	mg/L	136	200	600
9	Total Hardness as CaCO ₃	mg/L	168	200	600
10	Calcium as Ca ⁺⁺	mg/L	54	75	200
11	Magnesium as Mg ⁺⁺	mg/L	08	30	100
12	Fluoride as F ⁻	mg/L	0.8	1.0	1.5
13	Nitrates as NO ₃ ⁻	mg/L	8.3	45	No Relaxation



14	Phosphates as P	mg/L	<0.05	-	-
15	Boran as B	mg/L	<0.5	<0.5	1.0
Units:	• All values are expressed in mg/l, except pH, EC.				
Note:	<ul style="list-style-type: none"> • *Standard methods of APHA, 24th Edition. • Results related to sample as received. • "-" Indicates standard not mentioned in IS10500:2012. 				
Remarks:	--				

Sample No.	Point of Sample
07412	Water sample collected from Open well located in agricultural lands of Sri. Gaddam Sammaiah, Ullampally (V), Chigurumamidi (M), Karimnagar District located at a distance of about 1.0 Km towards South side of quarry mound (Pandavula Gutta).
07413	Water sample collected from bore well located in agricultural lands of Sri. S. Mahesh Goud, F/o Sri. Sudagouni Vishnu, complainant, Ullampally (V), Chigurumamidi (M), Karimnagar District located at a distance of about 1.0 Km towards South side of quarry mound (Pandavula Gutta).
07414	Water sample collected from Open well located in agricultural lands of Sri. S Mahesh Goud, F/o Sri. Sudagouni Vishnu, complainant, Ullampally (V), Chigurumamidi (M), Karimnagar District located at a distance of about 1.0 Km towards South side of quarry mound (Pandavula Gutta).
07415	Water sample collected from Bore well located in Masjid Thurka Khasha Colony, Ullampally (V), Chigurumamidi (M), Karimnagar District located at a distance of about 1.2 Km towards South side of quarry mound (Pandavula Gutta).

S. No	Parameter	Sample No.				Drinking water standards IS 10500:2012	
		07412	07413	07414	07415	Max. Permissible Limit	Acceptable Limit
		Values					
1	PH	6.83	6.99	6.90	6.88	No relaxation	6.5-8.5
2	Electrical Conductivity	695	961	874	1139	--	--
3	Total Suspended Solids	06	07	06	08	--	--
4	Total Dissolved Solids	413	615	551	752	2000	500
5	Chemical Oxygen Demand (COD)	16	12	08	14	--	--
6	Chlorides as CT	42	87	67	122	1000	250
7	Sulphates as SO ₄ ⁻²	60	75	69	62	400	200
8	Total Hardness as CaCO ₃	206	333	289	387	600	200
9	Calcium as Ca ⁺⁺	56	102	84	108	200	75
10	Magnesium as Mg ⁺⁺	16	19	19	47	100	30
11	Total alkalinity as CaCO ₃	185	221	216	220	600	200

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12	Nitrates as NO ₃ ⁻	15	08	20	21	No relaxation	45
13	Fluoride as F ⁻	1.1	0.82	1.0	0.86	1.5	1.0
14	Phosphates as P	<0.05	<0.05	<0.05	<0.05	--	--
15	Boran as B	<0.5	<0.5	<0.5	<0.5	1.0	0.5
Units:	All values are expressed in mg/ltr, except pH, EC.						
Note:	*Results related to samples as received. "- " Indicates standard not mentioned in IS10500:2012						

The Board officials inspected the Granite mining units located in Bommanapally (V), Chigurumamidi (M), Karimnagar District on 23.07.2025. The compliance status of the individual Granite mining units is submitted as follows:

i. M/s. Sushmitha Granites (2.50 Ha Colour granite Mine), Sy.No.422, Bommanapalli (V), Chigurumamidi (M), Karimnagar District.

1. M/s. Sushmitha Granites, Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District and is a Colour Granite mining unit.
2. The industry has obtained Environment Clearance (EC) from SEIAA, Telangana vide orders dated 22.03.2021 for Mining of Colour granite – 12,000 m³/Annum over an extent of 2.50 Ha. The E.C order is valid for a period of 30 years OR life of mine, whichever is earlier. As per EC, it was reported that the life of the mine is 11 years (@12,000 m³/annum).
3. Subsequently, the industry has obtained Consent for Establishment (CFE) of the Board vide orders dated 10.01.2022 and Consent for Operation (CFO) of the Board vide orders dated 12.01.2022 for mining of Colour granite – 12,000 m³/Annum over an extent of 2.50 Ha and which is valid upto 30.11.2026.
4. During the inspection, the mine was in operation.
5. It is an open-cast colour granite mine and carrying out quarrying operations in semi mechanized method.
6. The industry is carrying out wet drilling operations using jack hammers & wedge cutting with wire saw machine in wet condition and using cracking powder for separation of blocks from mother rock to control dust emissions.

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7. The industry has provided pits for collection of silt / sediment and rain water runoff covering mine working pit area, loading and unloading area & overburden storage area and using the settled water for dust suppression in the premises.
8. The three colour granite mining units have provided a common mobile water spraying tanker (1x5KL) for wetting the haul roads and other service roads. The industries were directed to carryout regular wetting of haul roads, loading & unloading and other operations areas to control fugitive dust emissions
9. The Board Officials has conducted Ambient Air Quality Monitoring at a distance of about 80 mts and towards North side at periphery of the quarry mound on 15.07.2025 & 16.07.2025. The analysis results show that the PM₁₀ value is 102 µg/m³, marginally exceeding the prescribed standard of 100 µg/m³.
10. The Board has issued a Notice to the industry on 26.07.2025 (Annexure-I).

ii. M/s. Sree Sakthi Ganapathi Rocks (2.0 Ha Colour granite Mine), Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District.

1. M/s. Sree Sakthi Ganapathi Rocks, Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District and is a Colour Granite mining unit.
2. The industry has obtained Environment Clearance (EC) from State Level Environment Impact Assessment Authority (SEIAA), Telangana vide orders dated 01.02.2020 for Mining of Colour granite – 25,650 m³/Annum over an extent of 2.00 Ha. The E.C order is valid for a period of 9 years OR the expiry date of quarry lease period issued by the Government of Telangana, whichever is earlier. As per EC, it was reported that the life of the mine is 9 years.
3. Subsequently, the industry has obtained Consent for Establishment (CFE) of the Board vide orders dated 19.03.2020 and Consent for Operation (CFO) of the Board vide orders dated 19.03.2020 for mining of Colour granite – 25,650 m³/Annum over an extent of 2.00 Ha and which was expired on 31.01.2025. The TGPCB, Regional Office, Ramagundam has issued a Notice to the industry

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on 13.02.2025 to apply for CFO&HWA (renewal) and now, the industry has applied for CFO&HWA (renewal) of the Board through OCMMS online on 29.07.2025 and the same is under process.

4. During the inspection, the industry was in operation.
5. It is an open-cast colour granite mine and carrying out quarrying operations in semi mechanized method.
6. The industry is carrying out wet drilling operations using jack hammers & wedge cutting with wire saw machine in wet condition and using cracking powder for separation of blocks from mother rock to control dust emissions.
7. The industry representative informed that they have not been carrying any blasting operations and using only non explosive chemical cracking powder for separation of blocks.
8. The industry has provided pits for collection of silt / sediment and rain water runoff covering mine working pit area, loading and unloading area & overburden storage area and using the settled water for dust suppression in the premises.
9. The three colour granite mining units have provided a common mobile water spraying tanker (1x5KL) for wetting the haul roads and other service roads. The industries were directed to carryout regular wetting of haul roads, loading & unloading and other operations areas to control fugitive dust emissions.
10. The Board Officials has conducted Ambient Air Quality Monitoring at a distance of about 60 mts and towards West side at periphery of the quarry mound on 15.07.2025 & 16.07.2025. The analysis results shows that the PM₁₀ value is 108 µg/m³, exceeding the prescribed standard of 100 µg/m³.
11. The Board has issued a Notice to the industry on 26.07.2025 (Annexure-II).

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iii. M/s. Mathru Sri Granites (3.60 Ha Colour granite Mine), Sy.No.422, Bommanapalli (V), Chigurumamidi (M), Karimnagar District.

1. M/s. Mathru Sri Granites, Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District and is a Colour Granite mining unit.
2. The industry has obtained Environment Clearance (EC) from SEIAA, Telangana vide orders dated 08.06.2021 for Mining of Colour granite – 18,018 m³/Annum over an extent of 3.60 Ha. The E.C order is valid for a period of 30 years OR life of mine, whichever is earlier. As per EC, it was reported that the life of the mine is 13 years (@18,018 m³/annum).
3. Subsequently, the industry has obtained Consent for Establishment (CFE) of the Board vide orders dated 10.01.2022 and Consent for Operation (CFO) of the Board vide orders dated 12.01.2022 for mining of Colour granite – 18,018 m³/Annum over an extent of 3.60 Ha and which is valid upto 30.11.2026.
4. During the inspection on 23.07.2025, the industry was not in operation.
5. It is an open-cast colour granite mine and carrying out quarrying operations in semi mechanized method.
6. The industry representative informed they are carrying out wet drilling operations using jack hammers & wedge cutting with wire saw machine in wet condition and using cracking powder for separation of blocks from mother rock to control dust emissions.
7. The industry has provided pits for collection of silt / sediment and rain water runoff covering mine working pit area, loading and unloading area & overburden storage area and using the settled water for dust suppression in the premises.
8. The three colour granite mining units have provided a common mobile water spraying tanker (1x5KL) for wetting the haul roads and other service roads. The industries were directed to carryout regular wetting of haul

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roads, loading & unloading and other operations areas to control fugitive dust emissions.

9. The Board Officials has conducted Ambient Air Quality Monitoring at a distance of about 70 mts and towards East side at periphery of the quarry mound on 15.07.2025 & 16.07.2025. The analysis results shows that the PM₁₀ value is 105 µg/m³, exceeding the prescribed standard of 100 µg/m³.

10. The Board has issued a Notice to the industry on 26.07.2025 (Annexure-III).

The Respondent Board will take necessary action after the receipt of reply to the notices issued by the three Granite Mining Units and will continue the regular monitoring of the units to ensure compliance of the directions / conditions.

Date: 01.08.2025.

Place: Ramagundam

B. Bhikshapathi
ENVIRONMENTAL ENGINEER
Environmental Engineer
Telangana Pollution Control Board
REGIONAL OFFICE,
RAMAGUNDAM.

14

Annexure - I



TELANGANA POLLUTION CONTROL BOARD
REGIONAL OFFICE, RAMAGUNDAM

Quarter No. Special C-3, NTPC - TTS, Near Zilla Parishad High School
Jyotinagar - 505 215, Peddapalli District

Phone:08728-272597

Email: ee-rgm-tspcb@telangana.gov.in

Notice No.KNR-588/PCB/RO-RGM/2025-313

Date:26.07.2025

NOTICE

Sub : TGPCB - RO - RGM - O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT, based on a letter petition received from Mr.Sudhagoni Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District regarding mining of Pandavula Gutta (Mound) - **Notice Issued - Reg.**

- Ref :
1. CFO order dt.12.01.2022.
 2. O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT
 3. The Board Officials of Zonal Laboratory, Warangal conducted AAQ Monitoring of the industry on 15.07.2025 & 16.07.2025.
 4. Inspection of the industry by the Board Officials of RO, Ramagundam on 23.07.2025.

WHEREAS you are operating Granite mining unit in the name of M/s. Sushmitha Granites, Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District and is a Colour Granite mining unit.

WHEREAS the Board issued CFO & HWA to the industry vide order dated 12.01.2022 for mining of Colour granite - 12,000 m³/Annum over an extent of 2.50 Ha stipulating certain conditions and which is valid upto 30.11.2026.

WHEREAS an O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT, based on a letter petition received from Mr.Sudhagoni Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District regarding mining of Pandavula Gutta (Mound).

WHEREAS the Board officials of Zonal laboratory, Warangal conducted AAQ monitoring of the industry on 15.07.2025 & 16.07.2025. As per the analysis results, the PM₁₀ value is marginally exceeding the National Ambient Air Quality Standards (NAAQS). (PM₁₀ (avg.) 102 µg/m³ as against the standard 100 µg/m³).

WHEREAS the Board officials of RO, Ramagundam inspected the industry on 23.07.2025 and observed that the industry is not maintaining water consumption records.

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In view of the above, you are hereby directed to take **Notice** as to why action shall not be initiated against your granite mine for non-compliance of conditions stipulated in the CFO order as per the provisions laid under section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981 (as amended by Act 47 of 1987).

Your reply to the Notice if any shall reach this office within 7 days failing which action will be initiated against your industry as per the provisions laid under section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981 (as amended by Act 47 of 1987) without any further notice in the interest of protecting Public Health and Environment.

J. B. Bhukshapathi
ENVIRONMENTAL ENGINEER
Environmental Engineer
Telangana Pollution Control Board
REGIONAL OFFICE,
RAMAGUNDAM.

To
M/s. Sushmitha Granites (2.50 Ha),
Sy.No.422, Bommanapally (V),
Chigurumamidi (M), Karimnagar District
Contact no: 7742660584

Copy submitted to:

The JCEE (Legal cell), Board Office, TGPCB, Sanathnagar, Hyderabad for kind information.

The JCEE, Zonal Office, TGPCB, Begumpet, Hyderabad for kind information.

The SEE (TF & IT), Board Office, Begumpet, Hyderabad for kind information.

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Annexure - II



TELANGANA POLLUTION CONTROL BOARD
REGIONAL OFFICE, RAMAGUNDAM

Quarter No. Special C-3, NTPC - TTS, Near Zilla Parishad High School
Jyotinagar – 505 215, Peddapalli District

Phone:08728-272597

Email: ee-rgm-tspcb@telangana.gov.in

Notice No.KNR-511/PCB/RO-RGM/2025- 314

Date:26.07.2025

NOTICE

Sub : TGPCB – RO – RGM – O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT, based on a letter petition received from Mr.Sudhagoni Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District regarding mining of Pandavula Gutta (Mound) – **Notice Issued - Reg.**

- Ref :**
1. CFO order dt.19.03.2020.
 2. Hon'ble NGT, Chennai orders passed in O.A.No.106 to 112 of 2016 (SZ), dated 25.01.2017.
 3. CPCB Lr.No.B-29016/04/06/IPC-I/10597-10636, dated 03.03.2017.
 4. T.O. Notice dated 13.02.2025.
 5. O.A. No. 92 of 2024. (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT.
 6. The Board Officials of Zonal Laboratory, Warangal conducted AAQ Monitoring of the industry on 15.07.2025 & 16.07.2025.
 7. Inspection of the industry by the Board Officials of RO, Ramagundam on 23.07.2025.

WHEREAS you are operating Granite mining unit in the name of M/s. Sree Sakthi Ganapathi Rocks, Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District and is a Colour Granite mining unit.

WHEREAS the Board issued CFO & HWA to the industry vide order dated 19.03.2020 for mining of Colour granite – 25,650 m³/Annum over an extent of 2.00 Ha stipulating certain conditions and which was expired on 31.01.2025.

WHEREAS vide reference 2nd cited, the Hon'ble NGT, Chennai in O.A.No.106 to 112 of 2016 (SZ), issued orders that operating the unit without "consent" is against the provisions of Water Act and as well as Air Act.

WHEREAS vide reference 3rd cited, the CPCB issued certain Directions to State Pollution Control Board's / PCCs and one of those is "SPCBs / PCCs" shall direct the units not to continue its operations till they obtained valid consents to operate from the SPCB / PCC.

WHEREAS vide reference 4th cited, this office has issued a notice to the industry on 13.02.2025 for operating without obtaining valid CFO of the Board, but the industry has not yet obtained the same.

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WHEREAS an O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT, based on a letter petition received from Mr.Sudhagani Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District regarding mining of Pandavula Gutta (Mound).

WHEREAS the Board officials of Zonal laboratory, Warangal conducted AAQ monitoring of the industry on 15.07.2025 & 16.07.2025. As per the analysis results, the PM₁₀ value is marginally exceeding the National Ambient Air Quality Standards (NAAQS). (PM₁₀ (avg.) 108 µg/m³ as against the standard 100 µg/m³).

WHEREAS the Board officials of RO, Ramagundam inspected the industry on 23.07.2025 and observed the following:

1. The industry was carrying out granite mining operations without obtaining valid CFO of the Board. Operation of the industry without having Consent for Establishment (CFE)/Consent for Operation (CFO) of the Board is illegal under section 44 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 37 of the Air (Prevention and Control of Pollution), Act, 1981.
2. The industry is not maintaining water consumption records.
3. The industry has not provided black boards displaying Water, Air, Noise and solid waste monitoring data.
4. The industry has not constructed retention / toe walls at the foot of the dumps.

In view of the above, you are hereby directed to take Notice as to why action shall not be initiated against your granite mine for non-compliance of conditions stipulated in the CFO order as per the provisions laid under section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981 (as amended by Act 47 of 1987).

Your reply to the Notice if any shall reach this office within 7 days failing which action will be initiated against your industry as per the provisions laid under section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981 (as amended by Act 47 of 1987) without any further notice in the interest of protecting Public Health and Environment.

To
M/s. Sree Sakthi Ganapathi Rocks (2.0 Ha),
Sy.No.422, Bommanapally (V),
Chigurumamidi (M), Karimnagar District
Contact no: 9799808530

Copy submitted to:

The JCEE (Legal cell), Board Office, TGPCB, Sanathnagar, Hyderabad for kind information.

The JCEE, Zonal Office, TGPCB, Begumpet, Hyderabad for kind information.

The SEE (TF & IT), Board Office, Begumpet, Hyderabad for kind information.


ENVIRONMENTAL ENGINEER
Environmental Engineer
Telangana Pollution Control Board
REGIONAL OFFICE
RAMAGUNDAM

(18)

Annexure - III



TELANGANA POLLUTION CONTROL BOARD

REGIONAL OFFICE, RAMAGUNDAM

Quarter No. Special C-3, NTPC - TTS, Near Zilla Parishad High School
Jyotinagar - 505 215, Peddapalli District

Phone:08728-272597

Email: ee-rgm-tspcb@telangana.gov.in

Notice No.KNR-589/PCB/RO-RGM/2025-315

Date:26.07.2025

NOTICE

Sub : TGPCB - RO - RGM - O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023. (PB)] is registered suo-motu before the Hon'ble NGT, based on a letter petition received from Mr.Sudhagoni Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District regarding mining of Pandavula Gutta (Mound) - **Notice Issued - Reg.**

- Ref :
1. CFO order dt.12.01.2022.
 2. O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT.
 3. The Board Officials of Zonal Laboratory, Warangal conducted AAQ Monitoring of the industry on 15.07.2025 & 16.07.2025.
 4. Inspection of the industry by the Board Officials of RO, Ramagundam on 23.07.2025.

WHEREAS you are operating Granite mining unit in the name of M/s. Mathru Sri Granites, Sy.No.422, Bommanapally (V), Chigurumamidi (M), Karimnagar District and is a Colour Granite mining unit.

WHEREAS the Board issued CFO & HWA to the industry vide order dated 12.01.2022 for mining of Colour granite - 18,018 m³/Annum over an extent of 3.60 Ha stipulating certain conditions and which is valid upto 30.11.2026.

WHEREAS an O.A. No. 92 of 2024 (SZ) [Earlier, OA No. 774 of 2023 (PB)] is registered suo-motu before the Hon'ble NGT, based on a letter petition received from Mr.Sudhagoni Vishnu, R/o.Ullampally (V), Chigurumamidi (M), Karimnagar District regarding mining of Pandavula Gutta (Mound).

WHEREAS the Board officials of Zonal laboratory, Warangal conducted AAQ monitoring of the industry on 15.07.2025 & 16.07.2025. As per the analysis results, the PM₁₀ value is marginally exceeding the National Ambient Air Quality Standards (NAAQS). (PM₁₀ (avg.) 105 µg/m³ as against the standard 100 µg/m³).

WHEREAS the Board officials of RO, Ramagundam inspected the industry on 23.07.2025 and during the inspection the industry is not maintaining water consumption records.

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In view of the above, you are hereby directed to take Notice as to why action shall not be initiated against your granite mine for non-compliance of conditions stipulated in the CFO order as per the provisions laid under section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981 (as amended by Act 47 of 1987).

Your reply to the Notice if any shall reach this office within 7 days failing which action will be initiated against your industry as per the provisions laid under section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981 (as amended by Act 47 of 1987) without any further notice in the interest of protecting Public Health and Environment.

To
M/s. Mathru Sri Granites (3.60 Ha),
Sy.No.422, Bommanapally (V),
Chigurumamidi (M), Karimnagar District
Contact no: 9989156561


ENVIRONMENTAL ENGINEER
Environmental Engineer
Telangana Pollution Control Board
REGIONAL OFFICE
RAMAGUNDAM

Copy submitted to:

The JCEE (Legal cell), Board Office, TGPCB, Sanathnagar, Hyderabad for kind information.

The JCEE, Zonal Office, TGPCB, Begumpet, Hyderabad for kind information.

The SEE (TF & IT), Board Office, Begumpet, Hyderabad for kind information.

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Item No.05:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.92 of 2024(SZ)

[Earlier O.A. No. 774 of 2023(PB)LP]

IN THE MATTER OF:

Sudhagoni Vishnu.

...Applicant(s)

Versus

The Chief Secretary,
Government of Telangana and Ors.

...Respondent(s)

Date of hearing: 06.06.2025.



CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): M/s. Sudhagoni Vishnu (*Party-in-Person*).
(None appeared)

For Respondent(s): Ms. E. Nivedhita represented
Mrs. H. Yasmeen Ali for R1, R3 & R4.
Mr. B. Rajaprabhakar represented
Mr. T. Sai Krishnan for R2.

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ORDER

1. The report submitted by the Department of Mines & Geology does not mention any violations committed by the quarry owners or any actions taken against them; it merely provides certain recommendations.

2. The Telangana State Pollution Control Board (TGPCB), though part of the Joint Committee, has not filed an independent report as to the action taken by them for the violation of the CFO condition.

3. The Mines and Geology Department also has to specifically state whether the quarry operations have been done beyond the permitted area.

4. Therefore, we direct the TGPCB to cause an inspection once again and file a detailed report about the conditions prevalent, violations (if any) noted, the action taken by them, etc.

5. Post the matter on 11.08.2025.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.92/2024(SZ)
06th June, 2025. AD.